

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2228
ANSWERED ON:23.11.2010
MISSING FISHERMEN DUE TO CYCLONES
Rajendran Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of fishermen are reported to be missing due to cyclones in the coastal areas of the country;
- (b) if so, the details of such cases reported during each of the last three years, State-wise; and
- (c) the steps taken by the Government to provide relief and rehabilitation to the families of the missing fishermen?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The primary responsibility for undertaking rescue and relief measures in the event of natural disasters rests with the State Government concerned. The Central Government supplements the efforts of the State Government by providing appropriate financial and logistic support through deployment/dispatch of men, specialized equipments, relief material, essential commodities, etc. and such other assistance as may be required by the affected States to meet the situation effectively. Information relating to missing persons due to cyclones in the coastal areas of the country is not maintained by the Ministry of Home Affairs.

The extant norms of relief funds inter-alia provide assistance as ex-gratia payment @ Rs. 1.00 lakh per deceased to the next of kin of deceased.